from the Government of Uttar Pradesh and will be laid on the Table of the House.

Training of youths under TRYS.EM

2827. SHRI ' NAGENDRA NATH OJHA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to answer to Unstarred Question 694 given in the Rajya Sabha on the 27th February, 1997 and state the number of youths trained under TRYSEM during the last three years and those who were given assistance under IRDP?

THE MINISTER **RURAL** OF

AREAS AND EMPLOYMENT (SHRI YERRANNAIDU): Under TRYSEM, training is imparted to rural youths living below the poverty line to upgrade their technical/vocational skills to enable them to take up self/wage employment. This Ministry monitors the number of trained youth who are self/ wage employed after training. However, the 'Quick Evaluation' on TRYSEM reveals that about 54% trainees did not apply for loan under IRDP. Of the remaining beneficiaries, 50% were assisted under IRDP. A statement indicating the number of youth trained and self/wage employed during the three years is at statement.

Statement

Performance under TRYSEM

	Total Youth trained	Trained Youth Employed		
		Self	Wage	Total
1993-94 97)	303821	107919	43004	150923
1994-95	281874	86466	44965	131431
1995-96	301651	97757	48450	146207
1996-97	205474	56261	28577	84838
(upto Feb.				

Distribution of Surplus land among the Landless

the 20th February and 6th March 1997, respectively, and state the progress made in enforcement of land reforms in each State and Union Territory, indicating the surplus land identified, acquired and distributed amongst the landless, and the extent of land locked-up in litigatioa?

2828. SHRI **SUSHILKUMAR** SAMBHAJIRAO SHINDE: SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to answers to Unstarred Questions 697 and 1452 given in the Rajya Sabha on

THE MINISTER OF STATE IN THE MINISTRY OF RUR&L AREAS AND (SHRI **EMPLOYMENT** CHANDRADEO PRASAD VARMA): The information solicited is given as under:-